NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 23.01.2021 <u>NOTICE</u>

Take notice that the following matters listed on 25.01.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 696 of 2020	Amish Kumar Gupta Vs. K. Subhra Narayan Mohapatra Liquidator and Erstwhite Resolution Professional of General Ltd. & Ors.	NipunKatyal	K. Subhra Narayan Mohapatra-R1 Manas Shukla-R3
2.	Comp. App. (AT) (Ins) No. 784 of 2020	M. Choudhury & Co. Vs. Smt. Ramanathan Bhuvaneshwari, Resolution Professional of R.P. Info Systems Ltd. & Ors.	Sujoy Chatterjee	Jaivir Sidhant, R-1 Arjun Asthana,R-2 & R4
3.	Comp. App. (AT) (Ins) No.1046 of 2020	Alok Jain & Ors. Vs. Piyush IT Solutions Pvt. Ltd. & Anr.	Pooja M. Saigal	Aditya Dewan-R1 Nikhil Jain-R2
4.	Comp. App. (AT) (Ins) No.1047 of 2020	Prateek Kapoor & Ors. Vs. Arena Superstructures Pvt. Ltd. & Anr.	Pooja M. Saiggal	Aditya Dewan-R1 Nikhil Jain-R2
5.	Comp. App. (AT) (Ins) No. 1052 of 2020	Ashmeet Singh Bhatia Vs. Arena Superstructures Pvt. Ltd. & Anr.	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2
6.	Comp. App. (AT) (Ins) No. 1057 of 2020	Ashmeet Singh Bhatia Vs. Piyush IT Solutions Pvt. Ltd. & Anr.	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2
7.	Comp. App. (AT) (Ins) No. 1099 of 2020	Gundeep Gurdeep Singh Sood & Anr. Vs. Corporation Bank & Anr.	Arka Banerjee	
8.	Comp. App. (AT) (Ins) No. 619 of 2020	Singireddy Reddy Bharath alias Bharath Reddy Vs. Zentora Overseas Careers Pvt. Ltd. & Anr.	Rajat Kapoor	Palak Rohmetra-R2 Padmasri Appanna- IRP

9.	Comp. App. (AT)	Raunaq EPC International Ltd.	Praveen K. Mittal	Rajarshi Banerjee
	(Ins) No. 439 of	Vs.		
	2020	Hiranmaye Energy Ltd.		
		Formerly known as India Power		
	Part Heard	Corporation (Haldia) Ltd.		
10.	Comp. App (AT)	Pankaj Khandelia & Anr.	Manisha Chaudhary	Rohit Sharma
	No. 271 & 385	Vs.		
	of 2017	Khandelia Oil and General Mills Ltd. &		
		Ors.		

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- 2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson -sd/-Registrar